GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1599 TO BE ANSWERED ON 09.03.2017

SAANSAD ADARSH GRAM YOJANA

1599. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether any fresh directions/ guidelines have been issued to the States for releasing funds of various schemes by according priority to the Saansad Adarsh Grams and if so, the details thereof; and
- (b) if not, whether the Union Government proposes to issue any guidelines/directions to the State Governments in this regard?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) & (b). : The development of Gram Panchayats identified under SAGY is intended to take place through the convergence and implementation of existing Government Schemes and Programmes without allocating additional funds. In pursuance of above, the relevant Ministries/ Departments of the Central Government have been requested by the Ministry of Rural Development to make suitable changes, wherever appropriate, in the guidelines of their respective Central Sector and Centrally Sponsored Schemes / Programmes to enable priority to be given to the Gam Panchayats selected under SAGY. While different Ministries / Departments have made changes in 21 of their Programme / Scheme guidelines, the Ministry is in touch with other relevant Ministries / Departments in this regard. A number of state schemes are required to be converged with this scheme for maximising benefit. This would require the guidelines of State Schemes / Programmes to be suitably amended to give automatic and mandatory priority to the GPs selected under SAGY. The States/UTs have been requested to do the needful in this regard.
